

Government is adopting a wavering policy. The Government should deal with the terrorists firmly. Due to this indecisiveness the workers of B.J.P. are being killed one by one. It was yet another instance of sacrifice. Therefore, I wish that the Hon. Minister should make a statement in this regard.

[English]

SHRI RUPCHAND PAL (Hooghly): A very serious situation has arisen in our country. Thousands and thousands of public sector employees had entered into agreements with the Government in the Steel Authority of India, Coal India Limited and the Oil Corporation. What has happened is that even the money that was diverted from the provident fund is not going to be paid as pension. But in a clandestine manner the Oil Corporation are making the payment only on paper. Such an anomalous situation has arisen. I draw the attention of the Government to come out with a total policy in the matter of this pension which is an inalienable right of the employees of this country.

MR. SPEAKER: Now Papers Laid on the Table.

12.33 hrs.

Papers Laid on the Table

Annual Accounts of Rubber Board Kottayam for 1989-90 and Statement showing reasons for delay in laying these papers etc.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table—

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1989-90 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-437/91]

- (3) (i) A copy of the Audit Report (Hindi and English versions) on the General Fund Accounts of the Coffee Board for the year 1989-90.
- (ii) A copy of the Audit Report (Hindi and English versions) on the Pool Fund Accounts of the Coffee Board for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-438/91]

Review on the Working and Annual Report of British India Corporation Ltd., Kanpur for 1989-90 etc.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of